

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 11 ON 24.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/327/IB/2018
PETITION NUMBER : CP/540/IB/2018
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK
NAME OF THE RESPONDENTS : PRC INTERNATIONAL HOTELS PVT LTD & 2
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	M. Goga Bothra	IP/ Goga	
2)	F. B. Bhatnagar E. H. H. H. H. H.	IP/ Bhatnagar IP/ H. H. H. H. H.	

ORDER

Counsel for Applicant present. Newly appointed IRP present. R3 present and has filed the counter; the same has been placed on record; copy of which is given to the other side. Matter is posted for arguments. Put up on 12.09.2018 at 10.30 A.M.

^{Ch. Mohd}
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk